

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 2603 of 2021

Narendra Nath Mahto Petitioner

Versus

1. Union of India through its Secretary, Ministry of Home Affairs, Government of
India, New Delhi & Ors. Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. Birendra Kumar, Advocate
For the Resp.U.O.I : Ms. Shreasha Sinha, Advocate

02/ 09.09.2021 Heard the parties.
Respondents are directed to file counter-affidavit.
Put up this case after four weeks.

(Dr. S.N. Pathak, J.)

Rohit/-